

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2013

Dated : 27th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Bihar Industries AssociationAppellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s): Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 16.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg